

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-505
IB-755/ND/2023

IN THE MATTER OF:

Vasudevan Gopu Liquidator of Pacnet Global Communications (India) Pvt. Ltd.
.....**Applicant**

SECTION

U/s 59 IBC

Order delivered on 23.04.2024

CORAM:

SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)

Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :
For the Respondent :
For the RoC : Mr. Aakash Sharma

ORDER

Ld. Counsel on behalf of Petitioner is present and submitted that in terms of order dated 05.03.2024, they have served the Respondents, RoC & IBBI. Ld. Counsel for RoC is present and submitted that they have filed their report. However, the same is not reflected on the e-portal. Ld. Counsel for the RoC may approach the Registry and cure the defects, if any, so that the same is reflected on the e-portal. List this matter on **20.05.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)